

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-1939/2017

New Delhi, this the 23rd day of May, 2019

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**

Raj Bhushan,
Age about 31 years,
(Applied for the post of
Motor Vehicle Inspector)
S/o Shanker Lal,
R/o J-21/15, H-2-9, Ramkatora,
Varanasi, Uttar Pradesh – 221002.

... **Applicant**
(through Mr. Mr. Ankur Yadav)

Versus

1. Chairman
Delhi Subordinate Service Selection Board
FC-18, Institutional Area,
Karkardooma, Delhi – 92.

2. Secretary,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi – 92.

3. Deputy Secretary,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi – 92.

... **Respondents**

(through Mr. P. K. Gupta and Ms. Sumedha Sharma)

ORDER(ORAL)

Hon'ble Mr. R.N. Singh, Member (J)

At the outset, learned counsel for the applicant submits that the O.A. has become infructuous in view of the Result Notice No. 777 dated 25.04.2019 issued by Delhi Subordinate Services Selection Board.

2. In view of the aforesaid, the O.A. is disposed of as having become infructuous. There shall be no order as to costs.

**(R.N. Singh)
Member(J)**

**(A.K. Bishnoi)
Member(A)**

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